

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1959
ANSWERED ON:08.03.2013
PETROL RETAIL OUTLETS AND LPG DISTRIBUTORSHIPS
Semmalai Shri S. ;Verma Shri Sajjan Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil Marketing Companies (OMCs) allot retail outlets of diesel and petrol and Liquefied Petroleum Gas (LPG) distributorship to soldiers disabled in war, ex-servicemen, widows and dependents of those who died in war;and

(b) if so, the details thereof along with the number of LPG distributorship allotted to the said categories during each of the last three years and the current year, State/UT-wise and category/company-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) & (b) As per policy in vogue, 8% reservation is fixed for the Combined Category comprising of Defence Personnel and Para Military Personnel/Central/State Government and Central/State Public Sector Undertaking employees. The details of number of Liquefied Petroleum Gas (LPG) distributorships including Rajiv Gandhi Gramin LPG Vitraks (RGGLVs) allotted during the last three years and the current year (April, 2012 to December, 2012), in the Category consisting of Defence, Para Military Personnel (PMP), Government Personnel (GP) and also a Combined Category (Defence / Paramilitary / Police / Government Personnel / Physical Handicapped/ Outstanding Sports Person), as applicable, are at Annexure, as these are the categories under which defence personnel (soldiers disabled in war, ex-servicemen, widows and dependents of those who died in war) can apply.